

ITEM NO.23

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2148/2012

M/S.ADITYA BIRLA CHEMICALS & INDUSTRIES LTD.  
(NOW M/S GRASIM INDIA LTD.)

Appellant(s)

VERSUS

NORTHERN COALFIELDS LTD. & ORS.

Respondent(s)

(ONLY I.A. NO.144555/2018 IN C.A. NO. 2148/2012 IS TO BE LISTED)

Date : 02-11-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE  
[IN CHAMBERS]

For Appellant(s) Mr. Nishit Agrawal, AOR

For Respondent(s) Mr. Ravi Prakash Mehrotra, AOR  
Mr. Gp. Capt. Karan Singh Bhati, AOR  
Vaidruti Mishra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No.144555/2018 - Application for modification of party details along with Vakalatnama, is allowed.

(GEETA AHUJA)  
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER